

श्री नीतीश कुमार: इसके संबंध में निर्णय होने के बाद काम शुरू करने में कुछ वक़्त लगता है, कई ढंग की स्थिति होती है, कई मामलों में निर्णय लिया जाता है, कुछ फ़ाइनल लोकेशन सर्वे भी करने पड़ते हैं, कुछ अन्य तरह की दिक्कतें भी आती हैं, तो उसको करके ही जितनी जल्दी हो सकता है उसको हम शुरू कराएंगे, जिसके बारे में निर्णय लिए जा चुके हैं। वह स्थिति सभी वैसे प्रोजेक्ट्स के बारे में लागू है, जिनके बारे में निर्णय लिए जा चुके हैं।

श्री ओंकार सिंह लखावत : क्या इसके बारे में निर्णय लिया गया है?

श्री नीतीश कुमार: निर्णय लिया जा चुका है और जो भी आगे की कार्रवाई होगी, यथाशीघ्र की जाएगी।

Mid-Day Meal Scheme

*49. SHRI KULDIP NAYYAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether mid-day meal scheme has been introduced in all the schools in all the States; and if not, the reasons therefor;

(b) the names of the States alongwith the number of schools where this scheme has not been introduced; and

(c) the time by when it will be introduced?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The National Programme of Nutritional Support to Primary Education, popularly known as Mid-day Meals scheme, has been introduced in all States and Union Territories since its commencement in August, 1995. According to available information about 9.80 crore children in primary classes (I-V) in approximately 6.88 lakh Government Local Body and aided schools would be covered by the scheme in 1998-99.

(b) and (c) Do not arise.

SHRI KULDIP NAYYAR: Is it a fact that some States, after the introduction of the Mid-Day Meal Scheme, have abandoned it?

DR. MURLI MANOHAR JOSHI: No such information is available with us.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Losses in PSUs

*42. SHRI DILIP SINGH JUDEY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total number of PSU under his Ministry so far established in the country with details of annual production capacity in each case;

(b) the number out of these units which are running in losses alongwith the reasons therefor;

(c) what are the details of the losses incurred by each of these units during the last three years, yearwise; and

(d) the remedial measures so far taken in this context?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SURJIT SINGH BARNALA): (a) to (d). An Annexure is given [See Appendix 184 Annexure No. 12]

Preservation of Srijagannath Temple, Puri

*45. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the present condition of the Srijagannath Temple, Puri, in Orissa;

(b) whether that 12th century temple needs urgent attention of Government for its preservation; and

(c) if so, the steps taken by Government in that regard during the last three years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Srijagannath Temple is a centrally protected monument since 1975. The Archaeological Survey of India has been undertaking comprehensive structural conservation and chemical preservation of the temple, as is necessary from time to time. The monument is in a good state of preservation and its upkeep is constantly under review.

(c) During the last three years, the conservation works undertaken in the Jagannath Puri Temple Complex include the deplastering